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Notice

By virtue of an affidavit sworn before **Executive Magistrate Nayagarh** on Dated **10th April 2024**, I, **Mrs. Manorama Prusty**, Address **At/P.O-Godipada, P.S.-Sarankul, Dist.-Nayagarh, PIN-752092** have changed my **Son's** name from **"Jagdev"** to **"Jagdev Prusty"**. Henceforth, **He** shall be known as **"Jagdev Prusty"** for all purposes.

Manorama Prusty